

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1341 of 2019

IN THE MATTER OF:

Dhirajbhai P. Lakkad

...Appellant

Versus

State Bank of India

...Respondent

Present:

For Appellant :

**Mr. Dhaval Mehrotra and Mr. Anshula Grover,
Advocates.**

For Respondent:

**Mr. Rajiv S. Roy, Mr. Avrojoyoti Chatterjee, Mr.
Udayan Agarwal, Mr. Abhijit Roy, Mr. Anurag
Singh and Mr. Jayashree Saha, Advocates.**

ORDER

09.01.2020

Post this appeal 'for Orders' on **27th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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